



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 5th OF JANUARY, 2026

WRIT APPEAL No. 2634 of 2025

PRIYANKA SONI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Raja Bhaiya Tiwari - Advocate for the appellant.

Dr. S.S. Chouhan - Government Advocate for the respondents No.1 to 5/State.

Shri Gajendra Singh Thakur - Advocate for the respondent No.6.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for the appellant seeks leave to withdraw this appeal.

The appeal is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE